

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. No. /243/93 ~~in~~ with
T.A. No.

M.A. 303/93

DATE OF DECISION 13th December, 1993.

C.M. Leuva Petitioner

Mr. B. P. Tanna Advocate for the Petitioner(s)

Versus

Union of India & others Respondent

Mr. Akil Kureshi for respondents Advocate for the Respondent(s)
No. 1 and 2.

CORAM :

The Hon'ble Mr. N. B. Patel : Vice Chairman

The Hon'ble Mr. K. Ramamoorthy : Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

NO.

C.M.Leuva', I.A.S.,
21,Niharika Bungalows,
Near Himatlal Park,
Ambawadi,
Ahmedabad

: Applicant

Advocate : Mr.B.P.Tanna

versus

1. Union of India, through
the Secretary, Government of
India, Ministry of Home Affairs,
Department of Personnel and
Administrative Reforms,
New Delhi-110 001

2. Union Public Service Commission,
through its Secretary,
Dholpur House,
New Delhi.

3. The State of Gujarat,
through the Chief Secretary,
Sachivalaya,
Gandhinagar

: Respondents

Advocate : Mr.Akil Kureshi for
respondents no. 1 & 2.

ORAL ORDER in

O.A.243/93 ~~with~~ with

M.A.303/93

Date:13.12.93

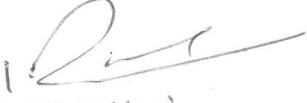
Per : Hon'ble Mr.N.B.Patel : Vice Chairman

Mr.Mehta, for Mr.Tanna, seeks permission to withdraw
this O.A. with liberty to move the Tribunal for impleadment
of the present applicant as party-respondent in OA/283/92.

Permission granted with liberty as prayed for.

M.A. and O.A. stand disposed of as withdrawn.

No order as to costs.


(K. Ramamoorthy)

Member (A)


(N.B. Patel)

Vice Chairman

a.a.b.

RAL ADMINISTRATIVE TRIBUNAL
Ahmedabad Bench

Application No. 04/243/93 of 19

Transfer Application No. _____ Old W.Pett No. _____

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided)

Dated : 29/12/93

Countersigned :

Abhijit 29-12-93
Section Officer/Court officer

ccccc
Signature of the Dealing
Assistant

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AT NEW DELHI AHMEDABAD

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NAMES OF THE PARTIES..... MR. C.M. LEVY

VERSUS
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